ing for some time are not likely to be refused?

SHRI A. C. GUHA: Those banks are being given enough opportunities to rectify the defects. As soon as those •defects are rectified the licences would be issued. If it is pressed too hard, then the only alternative would be to issue licences indiscriminately or refuse the licences and close down the banks.

SHRI B. C. GHOSE: Does it mean that even in regard to the scheduled banks which have not given licences so far, there are defects?

SHRI A. C. GUHA: The hon. Member can make his own surmise. I would not like to make any observation because banking is a very delicate matter.

SHRI B. C. GHOSE: May I suggest that the Reserve Bank should come to a decision one way or the other and either issue or refuse licences within a short period of time—sa? within a year?

SHRI A. C. GUHA: I have already stated the position.

COMMONWEALTH ARMY COMMANDERS CONFERENCE AT CAMBERLEY

•441. SHRIMATI PARVATHI KRISHNAN: Will the Minister for DEFENCE be pleased to state the names of the Indian representatives who attended the Conference of Commonwealth Army Commanders recently held at the Staff College at Camber-ley in England?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA) : (i) General Maharaj Shri Rajendra-singhji, D. 9. O., Chief of the Army Staff and Commander-in-chief, Indian Army; and

(ii) Major-General S. D. Verma. Master General of Ordnance.

SHRIMATI PARVATHI KRISHNAN: May I know the items that were discussed at this Conference?

SARDAR S. S. MAJITHIA: The items¹ are of a secret nature and, I am afraid, cannot be disclosed on the floor of the House.

to Questions

SHRI B. GUPTA: May I know if it is a fact that this Conference was being held almost at a time when some British statesmen and officials were discussing with others the formation of the S. E. A. T. O.?

SARDAR S. S. MAJITHIA: No, that is not a fact. This Conference is an annual feature and so it has nothing to do with politics.

SHRI B. GUPTA: I can quite understand that it is an annual feature. I only wanted to know whether it is a fact that this Conference was being held exactly at a time when certain British imperialists were considering a proposal for the creation of the S. E. A. T. O. which is directed also against India?

SARDAR S. S. MAJITHIA: I haye I already replied to that question that this Conference had nothing to do with that question.

*442. [The questioner {Shri R. P. Dube] was absent. For answer see col. 2827 infra.]

EDUCATIONAL GRANTS TO THE WEST BENGAL GOVERNMENT

*443. SHRI B. GUPTA: Will the Minister for EDUCATION be pleased I to state:

(a) the amount granted by the Government of India each year to the Government of West Bengal for educational purposes since the attainment of Independence;

(b) the schemes or objects for which each of these grants had been made; and

(c) whether'the money granted in each year has been fully spent?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a), (b) and (c). A statement is laid on the Table of the House [See Appendix VIII, Annexure No. 125.]

SHRI B. GUPTA: I have not got the statement, but may I ask a question? Is the hon. Minister aware of certain complaints coming from various quarters that part of the money is not being spent every year although the need for this money is very great in fact?

DR. K. L. SHRIMALI: If my hon. friend had looked into the statement he would have found that most of the grants that we gave to the West Bengal Government have been utilized except in one case in 1952-53-that is item 3

WORK DONE BY THE CHILD GUIDANCE CENTRE OPENED BY THE CENTRAL INSTITUTE OF EDUCATION, DELHI

*444. SHRI V. S. SAR WATE: Will the Minister for EDUCATION be pleased to state:

whether the Central Institute of (a) Education, Delhi, have submitted to Government a report on the work done by the Child Guidance Centre opened in the Institute in 1952; and

(b) if so, whether a copy of the report will be laid on the table of the House?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes.

(b) A copy of the report for the year 1953-54 is laid on the Table of the House. [See Appendix VIII, Annexure No. 126.]

SHRI V. S. SAR WATE: What is the limit of the age of the children taken in this centre?

DR. K. L. SHRIMALI: Usually young children between the ages of 2i to 5 or 7.

to Questions SHRI V. S. SAR WATE: What is the nature of the work done in the Institute?

DR. K. L. SHRIMALI: The Institute gets all kinds of problem children who are maladjusted emotionally or mentally for advice and guidance.

MR. CHAIRMAN: Are not all maladjusted emotionally?

SHRI V. S. SAR WATE: Was Mr. Caughley of the UNESCO invited to this Centre for help?

DR. K. L. SHRIMALI: Yes, that is-so.

SHRI V. S. SAR WATE: What was-the result of his visit?

DR. K. L. SHRIMALI: He came to organize the Child Guidance Centre but we have not been able to carry on the work on account of lack of adequate staff in the Institute.

SHRI V. S. SARWATE: Is the Government giving them the necessary and adequate staff?

DR. K. L. SHRIMALI Yes, that is under the consideration of the Government.

SHRI V. S. SARWATE: Do Government know that because of lack of help which the Delhi School of Social Work used to give in contacting parents the Centre is suffering much in its efficiency?

DR. K. L. SHRIMALI: I cannot follow the question.

DISCOVERY OF A NEW VARIETY OF SAND IN MADHYA BHARAT

f*445. Shri **KRISHNAKANT** VYAS: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

•j-Original notice in Hindi as on next page.